

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No. 253 of 2012-DB

(Arising out of OIA-77-78/COMMR-A-/JMN/2012 Dated- 27/08/2012 passed Commissioner of CUSTOMS-JAMNAGAR(PREV))

Vihar Shipping Agency Pvt Ltd
G-13, Sahjanand Complex, Ghogha Road,
Bhavnagar, Gujarat

.....Appellant

VERSUS

C.C.-Jamnagar(prev)
Sharda House...Bedi Bandar Road,
Opp. Panchavati, Jamnagar, Gujarat

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. Vijay G Iyengar, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MR. RAJU, MEMBER (TECHNICAL)
HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)**

DATE OF HEARING: 06.03.2023
DATE OF DECISION:06.03.2023

The appeal is disposed of. For order, see order of date in Customs Appeal No. 251 of 2012.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**